

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3313
ANSWERED ON:12.02.2014
CHEATING OF PEOPLE BY LAWYERS
Mithlesh Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any complaint regarding cheating of people by certain lawyers in the Supreme Court on the pretext of job recruitment;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a)to(c) Yes Madam, a letter dated 07.01.2014 has been received from the Hon'ble Shri Mithlesh Kumar, Member of Parliament regarding complaint of Sh. Vineet Kumar Tyagi for cheating people in the recruitment of Junior Court Attendant in the Supreme Court of India. The letter has been forwarded to the Supreme Court of India and the Bar Council of India for taking necessary action.